

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
CALCUTTA

O.A. 694 of 1997

Date of order: 09.09.2004

Present : Hon'ble Mr. Justice B. Panigrahi, Vice-Chairman.
Hon'ble Mr. N.D. Dayal, Administrative Member.

Nirmal Kumar Poddar & Ors.

- v e r s u s -

NSSO

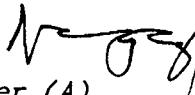
For the applicant : Mr. B.C. Sinha, counsel.

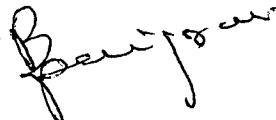
For the respondents : Mr. M.S. Banerjee, counsel.

O R D E R

Per Justice B. Panigrahi, VC.

Heard Mr. Sinha, 1d. counsel appearing for the applicants and Mr. Banerjee, 1d. counsel appearing for the respondents for quite sometime. Mr. Sinha has submitted that there has been a decision rendered by a Division Bench of this Tribunal on identical issue in O.A. 1289/2002 and he has gathered that there is also Supreme Court judgment on this point. Therefore, he submits that a suitable adjournment be given to him for placing the judgments. Let the matter appear on 1.12.2004 as part heard.


Member (A)


Vice-Chairman.